

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

LOK SABHA

**UNSTARRED QUESTION No. 4904
TO BE ANSWERED ON 26.03.2018**

Delhi University

†4904. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received complaints regarding delay in admission process and arbitrariness in appointment in colleges of Delhi University;
- (b) if so, the details thereof and the action taken by the Government thereto and the guidelines issued by the Government to these colleges;
- (c) whether the Government has asked any report from these colleges; and
- (d) if so, the details thereof and the matter included in these reports?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) to (d) University of Delhi (DU) has reported that the admission process for the Academic session 2017-18 for all the colleges was done online centrally through the University Admission portal. The admissions were as per the schedule and were completed as per the notification issued by the University on its website, and there were no delays with respect to these schedules. As regards the appointments in the Colleges, the Governing Body of the College, which is the appointing authority of the teaching and non-teaching staff, is competent to make appointments to the respective posts after following due process and procedures and eligibility criteria laid down in this behalf.

It is pertinent to mention that University of Delhi is a Statutory Autonomous Institution established under an Act of Parliament and governed by the DU Act, 1922 and the Statutes and the Ordinances made there-under. All administrative and academic decisions are taken by the University with the approval of its statutory bodies, such as Executive Council, Academic Council and Court and the University is competent to take decisions in such administrative matters.
